

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 03-07-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --
PETITION NUMBER : CP/CA/14/2024
NAME OF THE PETITIONER : Srikanth Settupalli
NAME OF THE RESPONDENT(S) : Learnengg Pvt Ltd & 2 Ors
UNDER SECTION : Sec 241,242 Of CA, 2013

ORDER

Ld. Counsel Mr. Akhil Akbar Ali for the Petitioner. Ld. Counsel Mr. Ragul Rajesh for R2. Ld. Counsel Mr. R.Yuvaraj Harikhiran for R3.

The Petitioner sought appointment of R3 as Director to conduct the affairs of the company as R2 is not cooperating. The Counsel for R2 stated that he would seek instructions from his client. Further the Petitioner stated that R2 has taken away the business of R1 company and started his own competing company. One week time allowed.

List the Petition for hearing on **10.07.2024**.

Sd/-
RAVICHANDRAN RAMASAMY
Member (Technical)

Sd/-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk